

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 222 OF 2015

Dated : 3rd March, 2016

In the matter of:-

Chhattisgarh State Power Generation Co. Ltd.

Versus

Chhattisgarh State Electricity Regulatory Commission

...Appellant(s)

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **01.04.2016.**

COURT MASTER